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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.538 of 1986

(O.S. No.1300 of 1982)

Brij Kishore ..... Plaintiff

Versus

Union of India ..... Defendant

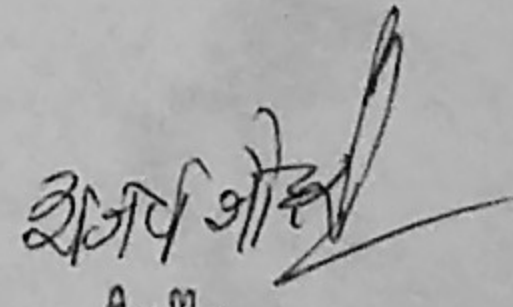
Hon.S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

The plaintiff is not present. His counsel Shri Anil Kumar states that he has no instruction. Shri Amit Asthalekar counsel for the respondent is present. The application (Suit No. 1300 of 1982) is dismissed in default.

  
V.C.

  
A.M.

Dated the 20th May, 1987

RKM